

(c) The information as reported by the Cental Bank of India is furnished below :

No. of candidates posted in the same Region/adjoining selection area			No. of candidates posted in adjoining Regions		
General category	Scheduled Caste	Scheduled Tribe	General category	Scheduled Caste	Scheduled Tribe
9	2	1	55	31	7

**Fast Interception Speed Vessels
for Navy and Coastguards**

3989. DR. VASANT KUMAR PANDIT :
SHRI K. RAMAMURTHY : Will the Minister of DEFENCE be pleased to state :

(a) whether the Ministry have studied the system of hydrofoil vessels as fast interception speedboats for the Navy and Coastguards as operating in Italy and elsewhere in foreign countries ; and

(b) the steps taken to replace the present fleet by any other fast interception speed vessels for Naval Defence ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) Yes, Sir.

(b) Government is examining the possibility of constructing hydro-foil patrol vessels indigenously.

Anomalies in Pay Fixation of Ex-Service men in Public Sector Banks

3990. SHRI HIRALAL R. PARMAR : Will the Minister of FINANCE be pleased to state :

(a) has any representation been received by Government from the various Members of Parliament pointing out anomalies in the Government of India orders issued in the month of January, 1983 in regard to pay-fixation etc. of ex-servicemen re-employed in public sector banks ; and

(b) the action to remove those anomalies ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) The guidelines issued to public sector banks about fixation of pay etc. of ex-servicemen re-employed in the banks were generally based on the existing Government policy in this regard. In this connection, Government had received representations from ex-servicemen employees of banks and also a letter from a Member of Parliament which are being examined and suitable action as appropriate will be taken.

Re-Employment of Officers in the Swadeshi Cotton Mills, Juhi, Kanpur

3991. SHRI PIYUSH TIRKI : Will the Minister of COMMERCE be pleased state :

(a) whether some officers in the Swadeshi Cotton Mills, Juhi, Kanpur, have been reemployed in the mill even after retiring at the age of 60 years and after receiving full payments on retirement ;

(b) whether according to the clear instruction of the Prime Minister, no employee of over 58 years of age should be employed ;

(c) if so, how and reasons why certain officers/employees in the Swadeshi Cotton Mills, Kanpur (N. T. C.) were given employment after their retirement ; and

(d) the details of these officers/employees and their special qualifications on